

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Larsen & Toubro Ltd  
Vs  
Hallmark Living Space Pvt Ltd

**MAIN PETITION NUMBER** : CP/577/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/381(CHE)/2024; IA/406(CHE)/2024

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**ORDER**

Present: Mr. S.Sathish, Ld. Counsel for Applicant/Liquidator.  
Ms. Mathumitha, Ld. Counsel for R4.  
Mr. Vishnu Mohan, Ld. Counsel for other Respondents.

Ld. Counsels for the Respondents seek and are granted time to file the reply  
and serve the copy on the Counsel for the Applicant.

List the applications on **25.07.2024** for hearing.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**